

MEGHALAYA LEGISLATIVE ASSEMBLY

BUDGET SESSION

STARRED

QUESTIONS AND ANSWERS

Tuesday, March 20th, 2018

Below Poverty Line in the State

Shri PROCESS T. SAWKMIE

Shri JAMES P. K. SANGMA
(Minister in-charge Food Civil
Supplies & Consumer Affairs)

*1. Will the Minister in-charge Food Civil Supplies and Consumer Affairs be pleased to state :-

(a) Whether the Government is aware that many Below Poverty Line in the State are left without Ration Card?

(a) Sir, with the implementation of NFSA in the State all beneficiaries who fulfill the required criteria under SECC are covered under NFSA.

(b) If the reply at (a) above is in the affirmative, the necessary steps taken?

(b) Sir, does not arise in view at (a) above.

Mawlai BYE-PASS

Shri PROCESS T. SAWKMIE

Shri PRESTONE TYNSONG
[Minister in-charge Public Works
(Roads)]

*2. Will the Minister in-charge Public Works (Roads) be pleased to state :-

(a) Whether the Government is aware that the present road project at Mawlai BYE-PASS going through Mawiong has been delayed?

(a) & (b)
Sir, the work is in progress. The physical progress is 60.00%.

(b) If the reply at (a) above is in the affirmative, the steps taken?

North Eastern Council Schemes

Shri PROCESS T. SAWKMIE

**Shri CONRAD K. SANGMA
(Chief Minister)**

*3. Will the Chief Minister be pleased to state the total number of schemes that the North Eastern Council has sanctioned for the State during the last 3 (three) years (2013-14), (2014-15) and (2015-16)?

Sir, schemes sanctioned by NEC are as follows :-

(a) 2013-14 - 16 schemes with total estimated cost of ₹68.94 crore;

(b) 2014-15 - 7 schemes with total estimated cost of ₹3.95 crore; and

(c) 2015-16 - 11 schemes with total estimated cost of ₹36.40 crore.

'ROUND TABLE TALK'

Shri PROCESS T. SAWKMIE

**Shri CONRAD K. SANGMA
(Chief Minister)**

*4. Will the Minister in-charge Home (Police) be pleased to state :-

(a) Whether any proposal has been made by the Government to invite all the militants in the State for 'ROUND TABLE TALK'?

(b) If the reply at (a) above is in the affirmative, the steps taken?

(a) & (b) No, Sir.

Government Sanctioned Schemes

Shri PROCESS T. SAWKMIE

Shri PRESTONE TYNSONG
[Minister in-charge Public Works
(Roads)]

*5. Will the Minister in-charge Public Works (Roads) be pleased to state the different type of schemes sanctioned by the Government of India in the State for - (i) Roads Project? (ii) Bridges Project?

Sir, the different types of Schemes sanctioned by the Government of India in the State are as follows :-

- i)
 1. National Highways (Original).
 2. Special Accelerated Road Development Programme (SARDP).
 3. Non Lapsable Central Pool of Resources (NLCPR).
 4. Central Roads Fund (CRF).
 5. Inter State Connectivity (ISC).
 6. North Eastern Council (NEC).
 7. Pradhan Mantri Gram Sadak Yojana (PMGSY).
 8. Article 275 (1).

- ii)
 1. National Highways (Original) NH(O).
 2. Non Lapsable Central Pool of Resources (NLCPR).
 3. Central Road Fund (CRF).
 4. Inter State Connectivity (ISC).